



भारतीय रिज़र्व बैंक  
RESERVE BANK OF INDIA  
www.rbi.org.in

RBI/2014-15/379

DPSS. CO. AD. No. 1196 /02.27.005/2014-15

January 2, 2015

To  
All Payment System Providers, System Participants  
and Prepaid Payment Instrument Issuers

Dear Sir /Madam,

**Implementation of Section 51-A of UAPA, 1967- Updates of the UNSCR 1988(2011)  
Taliban Sanctions List**

Please refer to our circulars/instructions issued from time to time on the captioned subject. In this regard, we enclose copy of the [circular DBOD. AML. No. 6336/14.06.001/2014-15 dated October 28, 2014](#) issued by Department of Banking Operations and Development, Central Office, on the above subject.

2. All Payment System Operators may note the contents of the above circular and ensure compliance.

Yours faithfully,

(Sangeeta Lalwani)  
General Manager

Encl: As above

भुगतान और निपटान प्रणाली विभाग, केंद्रीय कार्यालय, 14वीं मंजिल, केंद्रीय कार्यालय भवन, शहीद भगत सिंह मार्ग, फोर्ट, मुम्बई - 400001  
Department of Payment and settlement Systems, Central Office, 14<sup>th</sup> Floor, Central Office Building, Shahid Bhagat Singh Road, Fort, Mumbai - 400001

हिंदी आसान है, इसका प्रयोग बढ़ाइए

चेतावनी: रिज़र्व बैंक द्वारा ई-मेल, डाक, एसएमएस या फोन कॉल के जरिए किसी की भी व्यक्तिगत जानकारी जैसे बैंक के खाते का ब्यौरा, पासवर्ड आदि नहीं मांगी जाती है। यह धन रखने या देने का प्रस्ताव भी नहीं करता है। ऐसे प्रस्तावों का किसी भी तरीके से जवाब मत दीजिए।

**Caution: RBI never sends mails, SMSs or makes calls asking for personal information like bank account details, passwords, etc. It never keeps or offers funds to anyone. Please do not respond in any manner to such offers.**